

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.594/09

Thursday this the 29th day of July 2010

C O R A M :

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

B.Jaleel,
S/o.A.Kidavu,
Leading Fireman,
Police Station, Androth, UT of Lakshadweep.
Residing at Bithunattu House, Androth Island,
Lakshadweep.

...Applicant

(By Advocate Mr.M.R.Hariraj with Mr.P.A.Kumaran)

V e r s u s

1. Union of India represented by the Secretary
to Government, Ministry of Home Affairs,
New Delhi.
2. Administrator,
UT of Lakshadweep, Kavarathi.
3. Superintendent of Police,
Kavarathi, UT of Lakshadweep.
4. C.K.Azeez,
Fireman, Police Station, Kavarathi Island,
UT of Lakshadweep.

...Respondents

(By Advocate Mr.Sunil Jacob Jose [R1], Mr.S.Radhakrishnan [R2-3]
& M/s.Dandapani & Associates [R4])

This application having been heard on 29th July 2010 this Tribunal on
the same day delivered the following :-

O R D E R

HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER

The applicant has filed this OA seeking a declaration that he is
entitled to be considered for promotion to the existing vacancies of Sub
Officer with effect from the date on which he has completed five years of

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regular service as Leading Fireman and to direct the respondents not to fill up the said vacancies by direct recruitment before considering his case for promotion.

2. The respondents had filed their reply statement.

3. When the matter was taken up for hearing today, the counsel for the applicant, Shri.P.A.Kumaran, submitted that the applicant has since been promoted as Sub Officer with effect from 15.2.2010. He has, however, prayed that the applicant may be allowed to take up his case for granting him promotion to the aforesaid post with effect from the actual date he had completed five years of regular service as Leading Fireman with the respondents' department. We, therefore, close this OA with the liberty to the applicant as prayed for by his counsel on his behalf.

4. There shall be no order as to costs.

(Dated this the 29th day of July 2010)


K.NOORJEHAN
ADMINISTRATIVE MEMBER

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GEORGE PARACKEN
JUDICIAL MEMBER